

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 3248
TO BE ANSWERED ON 20.03.2025

SELF RELIANT INDIA FUND

3248. SHRI PUTTA MAHESH KUMAR:
SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has undertaken any recent survey/study regarding the implementation of the Self-Reliant India Fund (SRI Fund) during the last five years;
- (b) if so, the details of the total number of Micro, Small, and Medium Enterprises that have applied, been assessed and deemed viable for equity support during the last five years, State-wise, especially Prakasam and Eluru districts of Andhra Pradesh;
- (c) the total amount of funds allocated, released and utilized under the SRI Fund across the country, State-wise and district-wise in Andhra Pradesh particularly in the above said districts;
- (d) whether the Government has considered expanding the scope of the Micro, Small, and Medium Enterprises covered under the SRI Fund, if so, the details thereof; and
- (e) whether the Government has conducted any awareness campaign regarding the SRI Fund across the country, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) and (d): As a part of Atmanirbhar Bharat package, Rs. 50,000 crore equity infusion for Micro Small and Medium Enterprises (MSMEs) through Fund of Funds was announced in 2020. In compliance with the announcement, Self Reliant India (SRI) Fund has been set up to infuse Rs. 50,000 crore as equity funding in those MSMEs, which have the potential and viability to grow and become large units. Under this Fund, there is a provision of Rs. 10,000 crore from the Government of India and Rs. 40,000 crore through Private Equity/Venture Capital Funds. No survey/study regarding its implementation has been undertaken.

(b): The States/UTs-wise details of MSMEs benefitted in the country including the State of Andhra Pradesh under SRI Fund are given at **Annexure - I**.

(c): This is a Central Sector Scheme, under which funds are not released to the State Government. As on 28.02.2025, 60 Daughter Funds have been empanelled and by way of investing of Rs. 10,979 crore, 577 MSMEs have been assisted. Under SRI Fund, as on 28.02.2025, fund of Rs. 1,722 crore have been allocated and released by Government of India to NSIC Venture Capital Fund Limited (NVCFL) and an amount of Rs. 1,641.90 crore has been utilized.

(e): Ministry of MSME organizes workshops/ interactive sessions for MSEs and Industry Associations, in association with MSME- Development and Facilitation Office, Member Lending Institutions, etc. for creating awareness. NVCFL also creates awareness about the Fund scheme.

Annexure - I

Annexure referred in part (b) of answer to Lok Sabha Unstarred Question no. 3248 on “Self Reliant India Fund” due for reply on 20.03.2025.

States/UTs-wise details of MSMEs benefitted under SRI Fund as on 28.02.2025 since inception		
Sl. No.	Name of States/UTs	No of Investee Companies
1.	Andhra Pradesh	3
2.	Assam	1
3.	Bihar	2
4.	Chandigarh	3
5.	Chhattisgarh	1
6.	Delhi	69
7.	Dadra and Nagar Haveli	1
8.	Goa	2
9.	Gujarat	23
10.	Haryana	49
11.	Himachal Pradesh	1
12.	Jharkhand	1
13.	Kerala	7
14.	Karnataka	151
15.	Madhya Pradesh	7
16.	Maharashtra	144
17.	Odisha	9
18.	Puducherry	2
19.	Punjab	2
20.	Rajasthan	7
21.	Tamil Nadu	27
22.	Tripura	1
23.	Telangana	39
24.	Uttarakhand	5
25.	Uttar Pradesh	15
26.	West Bengal	5
	Total	577

Source: NSIC Venture Capital Fund Limited